

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2358
ANSWERED ON:23.08.2013
RIGHTS TO FOREST DWELLERS
Ram Shri Purnmasi

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of tribal people in the country including Bihar/Jharkhand, State/UT-wise;
- (b) the salient features of the Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 and the modalities worked out to grant rights to forest dwellers; and
- (c) the details of the initiatives taken by the Government to bring tribal people into the mainstream of the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

- (a): Details of tribal people in the country including Bihar & Jharkhand is at Annex-I
- (b): The salient features of the Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 are at Annex-II
- (c): The Ministry of Tribal Affairs is implementing Central Sector Schemes, Centrally Sponsored Schemes and Special Area Programmes for the integrated socio economic development and welfare of the Scheduled Tribe in the country. The main objective of the schemes/ programmes implemented by the Ministry of Tribal Affairs as well as other Ministries of Government of India is to retain unique and special identity of tribal people and bring them to nationally accepted standards of education, health, income generating activities etc.